

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/159/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARTI N. WADHWA  
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.C. VISHWAS

Turnover Account for  
M/s. Matomanghi Udayakumar

*[Signature]*

2) S. PREM RAJ KUMAR

Counsel for Respondent

*[Signature]*

**ORDER**

Counsels for both the parties are present. Both the Counsels submitted that the negotiations are in progress. They prayed for time to report the outcome of the same. At request, time is enlarged. Put up on **15.12.2017 at 10.30 A.M.**

*[Signature]*  
MEMBER (JUDICIAL)

ghk